

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P. (IB)/76(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- Blue Star Limited
V/s
**Omkar Realtors & Developers Private
Limited**

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Yishwabhusan Kamble appeared for the Operational Creditor and Counsel, Vinay G Dali a/w Mohanish Chaudhari appeared for the Corporate Debtor. Counsel appearing for the Corporate Debtor seeks time to file reply. Let reply, if any, be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **04.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)